

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

C.P-16/101(ND)/2017

IN THE MATTER OF:

M/s. Pahuja Takii Seed Limited

.. PETITIONER

SECTION :
Under Section 441

Order delivered on 25.9.2017

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents : -
For the RD (N) : Mr. Manish Raj, Co. Prosecutor..for ROC,Delhi

ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 09.10.2017.


(S.P. Gahlaut)
Bench officer-III

Surjit
25.9.2017